

की यात्रा करने वाले लोगों तथा विदेशियों से बड़े स्तर पर गैर कानूनी ढंग से डालर वसूल करने का घोटाला सक्रिय रूप से चल रहा है ;

(ख) यदि हाँ, तो क्या सरकार का विचार केन्द्रीय जांच ब्यूरो के माध्यम से इस घोटाले की जांच कराने का है जिससे वास्तविक दोषियों का पता चल सके ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) जी, हाँ ।

(ख) और (ग) मामले की जांच-पड़ताल की जा रही है ।

World Bank Loan for expansion of Refineries Capacities

1491. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that World Bank has agreed to extend loan of 200 million dollars for expansion of our refineries' capacities; and

(b) what are the details of expansion proposed to be carried out?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The loan would *inter-alia* be utilised for the following schemes:-

(i) at the Cochin Refinery of CRL, expansion of crude processing capacity from the present 3.3 million metric tons per year (tpy) to 4.5 million tpy with a new fluid catalytic cracker (FCC) facility of 1.0 million tpy;

(ii) at the Madras Refinery of MRL, doubling the crude processing capacity from the present 2.8 million tpy to 5.6 million tpy with a new FCC facility of 0.6 million tpy capacity;

(iii) at the Visakhapatnam refinery of Hindustan Petroleum Corporation Ltd., expansion of crude processing

capacity from 1.5 million tpy to 4.5 million tpy with a new FCC facility of 0.6 million tpy capacity;

(iv) at the Bombay refinery of Bharat Petroleum Ltd., revamping and restoring the crude processing capacity to 6 million tpy and installing a new FCC unit of 0.6 million tpy capacity; and

(v) at the Bombay Refinery of Hindustan Petroleum Corporation Ltd., installation of a sulphur recovery unit.

Export Target suggested by FICCI

1492. SHRI CHITTA BASU:

SHRI SATYENDRA NARAIN SINHA:

Will the Minister of COMMERCE be pleased to state:

(a) whether FICCI has recently suggested an export target of Rs 8,000/- to Rs 8,700/- crores for 1982-83;

(b) whether the FICCI has also suggested certain measures to be adopted for the achievement of the target;

(c) if so, the details of the measures; and

(d) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) FICCI's export target for 1982-83 is placed in the range of Rs. 8,500 to Rs. 8,700 crores.

(b) to (d). The institutions like FIEO and FICCI have made their own assessment of export target for 1982-83 with certain measures to achieve these targets. The Government is already aware of the measures suggested by these institutions and these are kept in view while formulating export promotion policies.